Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Government has conducted a study to access the impact of COVID-19 on lawyers as the courts in country moved to online mode, if so, the details thereof; and

(b) whether the Government plans to provide any financial assistance to lawyers on the lines of the YSR Law Nestham scheme by the Government of Andhra Pradesh, if so, the details thereof?

**ANSWER**

**MINISTER OF LAW AND JUSTICE**

**(SHRI KIREN RIJIJU)**

(a): No such study has been conducted by this Ministry/Department.

(b): No, at present, no such scheme is under consideration of this Ministry/Department.